

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 2659/2019

This the 06th day of September, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Parmila Devi
D/o Sh. Jagdish
W/o Mr. Parminder Kumar
R/o 133, 3rd Floor Humayun Pur
Safdarjung Enclave, New Delhi
Aged about 42 years, Group C
(Candidate to the post of Supervisor Grade II) ...Applicant

(By Advocate: Sh. Ajesh Luthra)

VERSUS

1. GNCT of Delhi
Through its Chief Secretary
5th Level, 'A' Wing
Delhi Secretariat, IP Estate, New Delhi
2. Delhi Subordinate Services Selection Board(DSSSB)
Through its Chairman
FC-18, Karkardooma Institutional Area
Delhi-92
3. The Secretary
Department of Women and Child Development
(GNCT of Delhi)
1, Pt. Ravi Shankar Shukla Lane
K.G. Marg, New Delhi. ... Respondents

ORDER (Oral)**Hon'ble Mr. S.N. Terdal:**

Heard.

Learned counsel for the applicant submits that he wants to withdraw the instant OA to file a better OA. Allowed.

Accordingly, the OA is dismissed as withdrawn with liberty as prayed. No costs.

(A.K. Bishnoi)
Member (A)

(S.N.Terdal)
Member (J)

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